

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 86 OF 2019

Dated : 17th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Orient Cement Limited ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Anup Jain
Ms. S. Rama
Mr. Pulkit Pare for R-2

ORDER

Finally, those Respondents who have not yet filed reply/objections may file the same within four weeks' time, i.e. on or before 14.08.2019 with advance copy to the other side. Thereafter, rejoinder may be filed by the Appellant within two weeks' time, i.e. on or before 28.08.2019 with advance copy to the other side.

List the matter on **16.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj